

NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

Appeal No.54/252/ND/2018

IN THE MATTER OF:

Vermillion Pharmaceuticals (P) Ltd.

.. PETITIONER

SECTION :

Under Section 252

Order delivered on 22.1.2018

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant :

For the Respondents :

For the Intervener : -

ORDER

None appears for the petitioner. Let the matter be posted for the appearance of the petitioner on 08.2.2018, failing which, the petition will be dismissed for non-prosecution.

List on 08.2.2018.



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
22.1.2018